

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.4/9/HDB/2020
NAME OF THE COMPANY	Agarwal Foundries Pvt Ltd
NAME OF THE PETITIONER(S)	Fipspaces Technology Labs Pvt Ltd
NAME OF THE RESPONDENT(S)	Agarwal Foundries Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Learned Counsels for both sides appeared via video conference.

While the Learned Counsel for Corporate Debtor reports ready, the Learned Counsel for Operational Creditor seeks time. Hence, adjourned on condition that Operational Creditor shall get ready on the next hearing date, lest, opportunity for making submissions will be closed.

List the matter on 13.12.2022.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)